## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/415/ (IB)/2017

NAME OF THE PETITIONER(S)

: FERROGREEN TECHNOLOGIES PVT LTD

NAME OF THE RESPONDENT(S)

: SURANA INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1] B. Dhananey -

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<u>ORDER</u>

Counsel for the petitioner present. As seen from the order dt. 09.06.2017 time was granted to make the compliance with the provisions of Section 9 (3) (b) and (c) of the I&B Code, 2016. The same has not been complied with on or before 15.07.2017. Therefore, the Petition abates and same is dismissed with liberty to the petitioner to file afresh, if so advised.

S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)